

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**




APPLICATION NUMBER :

PETITION NUMBER :TCP/57/2016

NAME OF THE PETITIONER(S) : T.O. Abraham

NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
1.	PRİYADARSHINI N SHNEETHA For T.K. BHASKAR	Counsel for R 2, 3 & 4	
2.	ANANTH MERATHIA	Counsel for Petitioner	
3)	Aschana for Thoyambal Kaman	Counsel for R ₃	

ORDER

Counsels for parties present. Counsel for petitioner prays time for seeking instructions from the client for proceeding further in this matter. At request, time extended for getting instructions from the client. Put up on **23.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)